

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

5. CONT.A./09/2024 in CP/1355(MB)/2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 04.07.2024

NAME OF THE PARTIES: Kremoint Pharma Private Limited & Anr
Vs
Eco Rich Cosmetic Private Limited & Ors

SECTION: 241(1), 244(1), 425 OF THE COMPANIES ACT, 2013.

ORDER

1. Ms. Nikita Vardha a/w Mr. Chetan Thakkar i/b Kanga & Company, Ld.
Counsel for the Applicant present. Counsel for the Respondent present.
2. Counsel for the Respondent sought two weeks' time to file reply. Copy of
the reply to be served upon the Applicant at least three days in advance of
the next date of hearing.
3. List this matter on 22.08.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)